

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 28th March, 2022

No.HC.VII-23/2022/ 2044 /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/1851-1997/A dated 25.03.2022, the District and Headquarter/ station of Smti Jharna Saikia as appeared in the table at Sl.No.10 at page-15 of the High Court's Notification No.HC.VII-23/2022/1807/A. Dated 25.03.2022, may kindly be read as follows:-

Name of the Officer	District	Head-quarters/Station
Smti Jharna Saikia	Dibrugarh	Dibrugarh

No.HC.VII-23/2022/ 2045 /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/1851-1997/A dated 25.03.2022, Smti Sangita Haloi, Sub-Divisional Judicial Magistrate (M), Chapakhowa will hand over charge to the **Chief Judicial Magistrate, Tinsukia** instead of Chief Judicial Magistrate, Jorhat, as appeared in the above Notification at Sl. No.96 at page-29.

No.HC.VII-23/2022/ 2046 /A. In partial modification of this Registry's Notification No.HC.VII-23/2022/1851-1997/A dated 25.03.2022, the title of Smti Barnali Sarma as appeared in the above Notification at Sl. No.98 at page-29, as Mahanta may kindly be read as **Smti Barnali Sarmah** instead of Smti Barnali Mahanta.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ 2047 - 2056 /A.

Dated 28.03.2022

Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Barpeta, Dibrugarh, Tinsukia, Nalbari.
4. The Chief Judicial Magistrate, Barpeta, Tinsukia, Dibrugarh.

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5. Smti Jharna Saikia, Addl. Chief Judicial Magistrate, Barpeta.
6. Smti Sangita Haloi, Sub-Divisional Judicial Magistrate (M), Chapakhowa.
7. Smti Barnali Sarmah, Sub-Divisional Judicial Magistrate (M), Bajali.
8. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
9. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
10. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

[Signature]
28-03-2022

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

[Signature]
28/3/22